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	WEEKLY STATE	SE APPEAL BRANCH		
	CEST	AT, NEW DELHI-11006	6	
	EDOM	05.02.2024 To 09.02.20	24	
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DISPATCHED
<u> </u>		FINAL ORDER	MEMBERS	
		Nill		
		MISC ORDER		
		<u>Nill</u>		
i				
		1.O. ORDER		
!		Nill		
•			· .	9.2.24 Deputy Registrar / Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may download these orders from CESTAT website.

Prepated by: Devender (LDC)

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